

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TP(HC)/46, 47/CAA/2017

NAME OF THE TRANSFEROR

: RAJAM HOTELS PVT LTD

NAME OF THE TRANSFERRE

: RAJAM RESORTS PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A-M- ELANGO COUNSEL FOR

PETITIONER

ORDER

Shri A M Ilango, counsel for the petitioner present and submitted that the report of RD is awaited. Time enlarged at his request for hearing. Put up on 25.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)